



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2026

NOTICE

Please take notice that due to an inadvertent error the following matter was not listed in the Court – II on 12.08.2026. The next date of hearing in the matter is **17.08.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 66 of 2026 (With Defects)	Ashok Shiv Narayan Thepade, Suspended Director of Galaxy Constructions and Contractors Pvt. Ltd. Vs. Canara Bank & Anr.	Smita S Durve	Anju Jain Hitesh Sachar- R1 Avinash Khanolkar

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar